## **E-Committee, Supreme Court of India**

Session	Session Topics	Session Objectives
Concept of Establishment with reference to various jurisdictions (through VC) (9.30 to 10.15)	<ul> <li>Concept of Establishment in CIS</li> <li>Benefits of Establishment for litigants, lawyers and Court Staff</li> <li>Method of deciding the establishment of a Court</li> <li>Workflow of Filing – Objections – Registration – Allocation</li> </ul>	<ul> <li>The DSA should become able to quickly decide about correct establishment of a Court</li> <li>The DSA will be clear about implementation of Central Filing Mechanism alongiwth Establishment concept</li> <li>Workflow understanding and its implementation</li> </ul>
Ubuntu-Linux Server Operating System (10.15 to 11.30)	<ul> <li>Issues relating to installation of Ubuntu-Linux Server OS.</li> <li>Issues on Backup / Restore policies.</li> <li>Understanding Directory Structure.</li> <li>Procedure to update packages on Server</li> </ul>	<ul> <li>DSA will understand the overall functionality of Ubuntu Server.</li> <li>DSA will know how to upgrade packages in Ubuntu-Linux.</li> <li>Discussion on Ubuntu-Linux salient features</li> </ul>
Connectivity & Data Uploading (11.45 to 13.30)	<ul> <li>Setting up VPNoBB.</li> <li>Resolving issues related to VPN, firewall entries and traceroute.</li> <li>Sending data to web server as well as NJDG.</li> </ul>	<ul> <li>DSA wil get confidence on setting up VPNoBB connectivity.</li> <li>Detailed understanding of process of data uploading on NJDG</li> </ul>
IV Installation of CIS National Core version (14.00 to 15.45)	<ul> <li>Fresh installation of CIS UNC 1.0</li> <li>Single sign on</li> <li>Upgradation of Patches.</li> <li>Naming Databases</li> </ul>	<ul> <li>Practical Hands on of Fresh installation &amp;         Establishment and Court Creation     </li> <li>Understanding of version &amp; build control of CIS</li> <li>UNC</li> </ul>
V Migration from Delhi CIS to CIS UNC 1.0 (16.00 to 17.15)	<ul> <li>CIS Data Migration</li> <li>How to check if the data is migrated</li> <li>Splitting the data</li> </ul>	<ul> <li>Understanding of issues involved in the migration and their resolution alongwith the parameters of testing of successful migration</li> </ul>
17.15 to 18.00	VC Session with eCommittee & NIC-Pune	
18.00 Onwards	Practice session on migration and splitting of data into establishments on the data brought by DSAs.	

## **E-Committee, Supreme Court of India**

	Session	Session Topics	Session Objectives
	I Concept of Core & Periphery of CIS (through VC) (9.30 to 10.15)	<ul> <li>Concept of Core-Periphery Model of CIS</li> <li>Basis of Core-Periphery segregation</li> <li>Core-Periphery Development and Integration</li> <li>Functionalities and workflow covered in UNC</li> </ul>	<ul> <li>Understanding of features of Core and Periphery</li> <li>Local Variances being catered to through Periphery</li> <li>Reporting requirements from CIS</li> </ul>
	II Master Creation in CIS UNC 1.0 (10.15 to 11.30)	<ul> <li>Issues relating to creation of Local Masters.</li> <li>User Creation</li> <li>Master Tables of Case Type, Purpose (Stage), Nation of Case, Police Station etc.</li> </ul>	<ul> <li>Understanding the importance and implications of masters in CIS UNC 1.0</li> <li>All issues involved in making the CIS Installation work in a new setup</li> </ul>
D A Y	III Functionalities of CIS UNC 1.0 for Central Filing Centre (11.45 to 13.30)	<ul> <li>Issues relating to Filing / Scrutiny.</li> <li>Issues relating to Registration and Allocation of Cases.</li> <li>Central Filing Centre implementation in CIS UNC 1.0</li> <li>Issues relating to need of judicial order for Registration</li> </ul>	<ul> <li>CIS aspects involved in shifting from Court Room Filing/Registration to Central Filing Mechanism</li> <li>Management of centrally unified numbering system for case type within the establishment</li> <li>Distinction between Making Over, Transfer and Commital of cases</li> </ul>
	IV Functionalities of CIS UNC 1.0 for Court User (14.00 to 15.45)	<ul> <li>Daily Proceedings</li> <li>Disposal.</li> <li>Uploading Orders/Judgements.</li> <li>Setting up Summons, Notice templates at local level.</li> </ul>	<ul> <li>DSA will understand the do's and don'ts of Daily procdeedings Disposal</li> <li>DSA will able to fulfill the requirement of CIS Court User for his/her day to day work</li> </ul>
	V Administration of CIS UNC 1.0 (16.00 to 17.15)	<ul> <li>Know how of Directory where the Judgments Orders are stored</li> <li>Backup of DB/SW.</li> <li>Backup of S/W includes backup of userlogs and orders</li> </ul>	<ul> <li>DSA will understand need of Backup of S/W DB</li> <li>Aspects, issues &amp; precautions for ideal administration of CIS Server</li> <li>Backup Server Utilisation</li> </ul>
	17.15 to 18.00	VC Session with eCommittee & NIC-Pune	
	18.00 Onwards	Practice session on migration and splitting of data into establishments on the data brought by DSAs	